

1	2	3	4	5	6
6.	Costarica	10.20	10.44	10.16	17.62
7.	Guatemala	15.97	16.31	16.08	NA
8.	Indonesia	20.84	19.02	18.42	17.98
9.	Jordan	15.91	13.27	10.99	10.07
10.	Kenya	13.42	16.47	15.46	15.45
11.	Rep. of Korea	5.85	5.60	5.93	5.49
12.	Kuwait	9.02	9.32	9.02	8.40
13.	Malaysia	11.96	11.75	11.38	9.63
14.	Myanmar	30.13	34.05	27.96	26.16
15.	nepal	28.21	32.67	28.39	28.84
16.	Philippines	21.73	19.80	18.37	16.51
17.	Oajustab	22.36	22.24	20.64	21.34
18.	Peru	13.67	13.52	13.91	14.46
19.	Sri Lanka	16.31	14.83	17.62	16.78
20.	Singapore	4.97	4.99	5.00	5.00
21.	Thailand	10.64	10.50	10.20	10.85
22.	Tunisia	13.51	14.04	13.62	12.83
23.	Uruguay	23.62	21.77	19.12	21.72
24.	Zimababwe	8.93	9.73	6.76	9.74
24.	INDIA @	22.48	22.31	23.28	22.89

Note : 1. NA - Not Available

2. @ - For Financial Year.

Performance and Expansion of VSP

2272. SHRI RAMA KRISHNA KONATHALA : Will the Minister of STEEL be pleased to state :

(a) whether the performance of Visakhapatnam Steel Plant after capital restructuring has been satisfactory;

(b) if so, the details of the package offered to VSP (RINL) and the financial, production and marketing performance for the last two years, year-wise;

(c) whether there is any proposal for expansion of the plant;

(B) PRODUCTION PERFORMANCE (In Million Tonnes)

Product	1993-94		1994-95		
	Actual	% Cap. Utilisation	Actual	% Cap. Utilisation	% Growth
Hot Metal	2.37	70	2.84	84	20
Curde sTeel	1.36	45	1.94	65	43
Saleable Steel	1,184	45	1.56	59	32

(d) if so, the details thereof; and

(e) the number of displaced persons with and without employment and the measures taken to create employment for the unemployed displaced persons ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV) : (a) The performance of VSP post-restructuring has shown at marked improvement during the years 1993-94, 1994-95 and till November 1995 in the current year.

(b) Details of the financial package approved by Government under the Capital Restructuring Proposal are given below :

(i) conversion of Rs. 1184 crores into equity capital and balance Rs. 1185 crores into 7% Non-Cumulative Preference Shares redeemable at the end of 10 years, out of Rs. 2369 crores Government of India (GOI) loans outstanding as on 31.3.1992.

(ii) conversion of interest amounting to Rs.791 crores outstanding as on 31.7.1992. on GOI loans into interest free loan for 7 years.

(iii) conversion of GOI loans to be received after 1st August, 1992 in the year 1992-93 in the year 1992-93 into 7% Non-Cumulative Preference Shares redeemable at the end of 10 years from the date of allotment.

(iv) conversion of GOI lone receivable in 1993-94 into Preference Shares to be decided after review.

(v) Waiver of penal interest chargeable on defaults in payment of principals as well as interest on GOL loans upto 31st July, 1992.

The financial, production and marketing performances of VSP for the last two years are given below:-

(A) FINANCIAL PERFORMANCE (in Rs. crores)

Description	1993-94	1994-95	% Growth
Net Sales Realisation	1531	1542	20
Gross Margin	114	416	265
Cash Profit/Loss	-232	50	122
Net Profit/Loss	-572	-364	36

(C) MARKETING PERFORMANCE (QTY. IN MILLION TONNES/VALUE IN RS. CRORES)

Product	1993-94		1994-95		% Growth	
	Qty.	Value	Qty.	Value	Qty.	Value
I. Iron & Steel						
Steel	1.235	1190	1.476	1622	20%	36%
Pig Iron	1.189	609	0.853	446	-28%	-27%
Total (IRON & STEEL)	2.424	1799	2.329	2068	-4%	25%
By-products	0.482	91	1.043	147	116%	62%
TOTAL SALES	2.096	1890	3.372	2215	16%	17%

(c) and (d) No decision has been taken so far to expand the capacity of Viskhapatnam Steel Plant.

(e) As on 1st December, 1995, the total number of Displaced Persons (DPs), registered with the Sub-Employment Exchange, Gajuwaka are 14449, out of which 6241 DPS have already been provided employment in VSP and the remaining 8208 DPs are on the Live Register maintained by the Employment Exchange.

In accordance with an agreement arrived at between Government of Andhra Pradesh and VSP, employment to 5000 DPs would be provided in VSP. However, VSP has provided employment to DPs in excess of the number indicated in the agreement. As the manpower requirement in VSP has been frozen, it may not be possible for VSP to provide any further direct employment to the Displaced Persons on a large scale. VSP would however continue to give preference to the displaced persons for filling up of vacancies in the regular course arising through retirement, resignation etc. VSP has also suggested to the local administration that it is open to suitable schemes that would provide indirect employment to the displaced persons like formation of Service Co-operatives which would be given as contract works. A separate employment exchange has been opened for taking care of the displaced persons. VSP in selecting Ancillaries has made employment of displaced persons in unskilled jobs a strict conditionality for receipt of goods and commodities for them.

Indo-Ukrain Ties

2273. SHRI D. VENKATESWARA RAO : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether there is large scope for Indo-Ukraine ties in various fields;

(b) whether Ukraine has expressed its desire for cooperation in various fields such as economics, trade and defence, with India;

(c) if so, whether the Government have welcomed this offer and have taken only steps in this regard;

(d) if so, the details thereof;

(e) whether any agreements have been reached thereon between the two countries; and

(f) if so, the salient features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KURSHEED) : (a) Yes, Sir.

(b) to (f) A Statement is attached.

Statement

(b) and (c) India and Ukraine enjoy excellent relations of friendship and cooperation which have been consolidated by exchanges of high level visits. The then President of Ukraine, Leonid Kravchuk, had visited India in March, 1992. President of India paid a State visit of Ukraine in July, 1993.

The then Ukrainian Foreign Minister, A.M. Zlenko, had visited India in April, 1994. A Protocol on regular consultations between the two Foreign Ministries and an Agreement establishing an Intergovernmental Commission on Trade, Economic, Scientific, Technological, Industrial and Cultural Cooperation had been signed during this visit. Subsequently, Foreign Ministry consultations as well as the first session of the Joint Commission were held in Kiev in December, 1994.

The then Defence Minister had visited Ukraine in October, 1992, and there have been subsequent contacts at the expert level.

(D) and (e) The following Agreements/MOUs been signed with Ukraine :

(i) Treaty of Friendship and Cooperation. Basic political document setting out the principles of bilateral relations and the spheres and directions of cooperation between India and Ukraine.

(ii) Agreement on Trade and Economic Cooperation. Provided for payments in freely convertible international currencies unless otherwise agreed upon between the two Contracting Parties.

(iii) Agreement on cooperation in the Fields of Science and Technology. Umbrella agreement providing for cooperation in the sphere of science and technology. Supplemented by a programme of cooperation for 1993-96.

(iv) Agreement on Cooperation in the Spheres of Culture, arts, Education, Tourism, Sports and Mass-Media. Umbrella agreement on cooperation in these spheres, to be supplemented by a programme of cooperation, which is under discussion.